




The Orissa Gazette

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 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN AUSTEN HUBBARD, K.C.S.I., I.C.S., GOVERNOR OF ORISSA, TO CUTTACK AND SAMBALPUR.

DAY AND DATE	STANDARD TIME.	PLACE.	REMARKS.
SEPTEMBER, 1940—			
Thursday, 12th ...	9-38 A.M.	Entrain.	
	9-40 A.M.	Leave Puri ...	By special train.
	11-50 A.M.	Arrive Cuttack.	
		Detrain and drive to the Circuit House, Cuttack.	

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DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.	
SEPTEMBER, 1940—				
Friday, 13th	}	HALT.		
to				
Sunday, 15th				
Monday, 16th	...	2-58 P.M. Entrain.	... By special train.	
		3-00 P.M. Leave Cuttack ...		
Tuesday, 17th	...	7-20 A.M. Arrive Sambalpur Road.	...	
		Detrain and drive to the Circuit House, Sambalpur.		
Wednesday, 18th	}	HALT.		
to				
Monday, 23rd				
Tuesday, 24th	...	4-55 P.M. Entrain.	... By special train.	
		4-58 P.M. Leave Sambalpur Road		
Wednesday, 25th		10-05 A.M. Arrive Cuttack.	...	
		Detrain and drive to the Circuit House.		
Thursday, 26th	}	HALT.		
and				
Friday, 27th				
Saturday, 28th	...	9-28 A.M. Entrain.	... By special train.	
		9-30 A.M. Leave Cuttack ...		
		11-50 A.M. Arrive Puri.		
		Detrain and drive to Government House.		

(All arrivals and departures will be private.)

PARTY.

HIS EXCELLENCY THE GOVERNOR.

LADY HUBBACK.

F. E. A. Taylor, Esq., I.C.S., Secretary to the Governor.

D. B. Moore, Esq., I.P., Aide-de-Camp to the Governor.

Subadar-Major and Hony. Lieut. Bhim Singh Thapa, Bahadur, O.B.I., Hony. Indian Aide-de-Camp to the Governor.

All letters and telegrams intended for His Excellency the Governor and Party should be addressed to "Orissa Governor's Camp", without the addition of the name of any post town.

By order,

F. E. A. TAYLOR,

Secretary to His Excellency
the Governor of Orissa.

HOME DEPARTMENT.

NOTIFICATION.

The 4th September 1940.

No. 1884-P.—Khan Sahib Enamul Haq, Inspector of Police, is appointed to officiate as Deputy Superintendent of Police, Rayaghada, vice Mr. G. R. G. Foulkes, I.P., Assistant Superintendent of Police, granted leave.

By order of the Governor,

J. BOWSTEAD,

Chief Secretary to Government.

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.

NOTIFICATIONS.

The 3rd September 1940.

No. 4579-L.S.-G.—Under sub-section (2) of section 44 of the Madras Local Boards Act, 1920, as applied to the Agency, the Governor is pleased to remove Dr. Upendra Nath Das, Sub-Assistant Surgeon, Local Fund Hospital, Nowrangapur, from the office of member of the Nowrangapur Union Board in Koraput district on his having been transferred to plains outside the jurisdiction of the said Union Board.

By order of the Governor,

S. DAS,

Secretary to Government.

The 28th August 1940.

No. 4485-L.S.-G.—The following notification, issued by the Government of Bihar in the Department of Local Self-Government, is republished for general information.

By order of the Governor,

S. DAS,

Secretary to Government.

Ranchi, the 16th August 1940.

No. 1285-L. S.-G. R.—The services of Major R. T. Hicks, I.M.S., are placed at the disposal of the Government of Orissa, with effect from the 28th May 1940. This cancels Government's notification No. 2149-L.S.-G., dated the 23rd April 1940.

By order of the Governor of Bihar,

B. C. MUKHARJI,

Secretary to Government.

10. Sri Nityananda Patnaik, Teacher Manager, Aided Higher Elementary School, Satapandya, Kukudakhandy P. O., district Ganjam—Elected by non Mission Managers.

11. Sri Ramachandra Satpathi, Teacher Manager, Aided Elementary School, Kolombo, Boirani P. O., district Ganjam.—Elected by non-Mission Managers.

12. Maulavi K. Mahammud Hussain, ex-Honorary Magistrate, Parlakimedi—Appointed by the Provincial Government for the representation of Muslims.

13. Mrs. Helen Hemalata Singh, Hill Patna, Berhampur—Appointed by the Provincial Government for the representation of Ladies.

14. Sri Sadananda Naik, Boirani P. O., district Ganjam—Appointed by the Provincial Government for the representation of Scheduled castes.

By order of the Governor,

S. DAS,

Secretary to Government.

EDUCATION DEPARTMENT.

NOTIFICATION.

The 4th September 1940.

No. 3742-E.—Under section 7 of the Madras Elementary Education Act (Madras Act VIII of 1920), it is hereby notified that in pursuance of notification No. 1493-E., dated the 22nd June 1936, the following persons have been elected or appointed to be members of the District Educational Council, Ganjam, as shown against their names :—

1. Sri Balakrishna Patra—Elected by Ganjam District Board.

2. Sri Dibyasinha Misra—Elected by Ganjam District Board.

3. Sri Brundavan Naik—Elected by Ganjam District Board.

4. Sri Madan Mohan Padhi—Elected by Ganjam District Board.

5. Sri Madhusudan Das—Elected by Ganjam District Board.

6. Sri Bhima Sahu—Elected by Ganjam District Board.

7. Sri P. Narayan Rao, B.A., B.L.—Elected by Berhampur Municipality.

8. Sri Satyanarayan Rajguru—Elected by Parlakimedi Municipality.

9. Mr. Sunam Patro, 1st Assistant, United Mission Middle School, Berhampur—Elected by Mission Managers.

LAW DEPARTMENT.

NOTIFICATION.

The 28th August 1940.

No. 5854-J.—Sri Nagendra Nath Das, officiating Agency Subordinate Judge, Jeypore in the district of Koraput, is appointed to be Assistant Sessions Judge in the Agency Sessions Division of Koraput.

By order of the Governor,

W. W. DALZIEL,

Secretary to Government.

PUBLIC WORKS DEPARTMENT.

NOTIFICATIONS.

The 3rd September 1940.

No. 9821-E.—Mr. W. R. Fleury, Executive Engineer, Sambalpur Division, is granted leave on average pay for one month and three days under rules 77 and 81 of the Orissa Fundamental Rules, with effect from the 18th September 1940.

The 3rd September 1940.

No. 9822-E.—Sri Haripada De, Assistant Engineer, is appointed to act as Executive Engineer, Sambalpur Division, vice Mr. W. R. Fleury, granted leave.

By order of the Governor,

S. K. ROY,

Secretary to Government.

SUBORDINATE CIVIL SERVICE. REVENUE DEPARTMENT.

NOTIFICATION.

The 2nd September 1940.

No. 3946—L₃-38-40-R.—In exercise of the powers conferred by sub-clause (a) of clause (4) and clause (6) of section 3 of the Orissa Tenancy Act, 1913 (Bihar and Orissa Act II of 1913), the Governor is pleased to empower Maulavi Fazlur Rahaman, Sub-Deputy Collector, to discharge the functions of a Collector under section 193 of the said Act.

By order of the Governor,

R. P. WARD,

Secretary to Government.

OFFICE OF THE REVENUE COMMISSIONER.

NOTIFICATIONS.

The 30th August 1940.

No. 4720—IV-197/40-Rev.—Sri Ramkrushna Padhi, Sub-Deputy Magistrate and Sub Deputy Collector, on probation, stationed at the subdivisional headquarters of Bhadrak in the district of Balasore, is granted leave for forty-three days, viz., earned leave for twenty-one days and unearned leave for twenty-two days under rules 6 and 11 of the Orissa Leave Rules, 1939, with effect from the 3rd August 1940.

The 2nd September 1940.

No. 4796—IV-95/40-R.—Sri Shyam Sundar Patra, Sub-Deputy Magistrate and Sub-Deputy Collector, was temporarily posted to the Bhadrak subdivision of the district of Balasore in connection with flood relief work.

E. R. WOOD,

Revenue Commissioner.

OFFICE OF THE DIRECTOR OF HEALTH AND INSPECTOR- GENERAL OF PRISONS.

NOTIFICATIONS.

The 3rd/4th September 1940.

No. 6335-P.H.—On reversion from foreign service under the Puri Lodging House Committee, Dr. Satyabadi Misra, M.B., D.P.H., Health Officer, Puri Lodging House

Committee and the Puri Municipality, is transferred as District Health Officer, Ganjam, with effect from the forenoon of the 22nd August 1940.

The 3rd/4th September 1940.

No. 6336-P.H.—Dr. B. Misro Mahasayo, M.B., B.S., District Health Officer, Ganjam, is transferred as Health Officer of the Cuttack Municipality, with effect from the afternoon of the 29th August 1941.

The 3rd/4th September 1940.

No. 6337-P.H.—Dr. Narayanbandhu Patnaik, M.B., B.S., D.P.H., a Medical Officer of Health and on deputation as Health Officer of the Cuttack Municipality, is posted to Puri as Health Officer of the Puri Lodging House Committee and the Puri Municipality on foreign service conditions, with effect from the date of joining.

G. VERGHESE., LT.-Col., I.M.S.,
*Director of Health and Inspector-
General of Prisons, Orissa.*

OFFICE OF THE REVENUE COMMISSIONER.

(INSPECTOR-GENERAL OF REGISTRATION.)

NOTIFICATIONS.

The 2nd September 1940.

No. 2550-Regn.—Sri Govind Chandra Patnaik, probationary Sub-Registrar of Cuttack, is temporarily appointed to act as the Sub-Registrar of Khurda, vice Sri Bipin Behari Pujari, or until further orders.

The 2nd September 1940.

No. 2554—XL-13/40-Regn.—On being relieved of his officiating appointment as District Sub-Registrar, of Balasore, Maulavi Mulla G. Rasool, Sub-Registrar, is granted leave on average pay for four months on medical certificate, with effect from the 21st August 1940.

E. R. WOOD,

Inspector-General of Registration.

OFFICE OF THE DIRECTOR OF DEVELOPMENT.

NOTIFICATION.

The 4th September 1940.

No. 13559-Agri.—In cancellation of notification No. 6266-Agri., dated the 8th May 1940, Sri P. D. Dixit, Paddy Specialist, Orissa, is granted earned leave for twenty-two days and credit leave for eight days in continuation from the 6th May 1940 to 4th June 1940 under rules 18, 32 and 33 of the Orissa Leave Rules, 1939.

S. SOLOMON,

Director of Development.

OFFICE OF THE SECRETARY TO GOVERNOR.

NOTIFICATION.

The 31st August 1940.

No. 3622-S.G.—The following notification, issued by the Joint Secretary to the Governor-General (Public), is republished for general information.

F. E. A. TAYLOR,
Secretary to the Governor.

Simla, the 22nd August 1940.

No. 1/16/40-G G. (A).—The Governor-General is pleased to direct that Mr B. C. A. Cook, I.C.S., Controller of Enemy Trading, Controller of Enemy Firms and the Custodian of Enemy Property, shall take courtesy rank in Article 45 of the Warrant of Precedence for India.

J. C DONALDSON,
Joint Secretary to the Governor-General (Public).

SUBORDINATE EDUCATIONAL SERVICE.

NOTIFICATION.

The 3rd September 1940.

No. 16.—The following promotions are sanctioned to the Upper Division (teaching branch) of the Subordinate Educational Service :—

- (1) Sri Ram Chandra Mahapatra, M.A., L.T., Assistant Headmaster of the Cuttack Training School, on probation, with effect from the 20th of July 1940, vice Sri Fakir Misra, retired.

- (2) Mr. Anugraha Naik, B.A., B.Ed., an Assistant Master in the Angul High School, temporarily from the 1st of August 1940, vice Sri Krishna Chandra Mahanti, appointed to act in the Orissa Educational Service.

S. C. TRIPATHI,
Director of Public Instruction.

CO-OPERATIVE SOCIETIES.

NOTIFICATIONS.

The 2nd September 1940.

No. 9839.—Whereas the winding up of the affairs of the Bijipur Co-operative Society bearing registration No. 14/Cu of 27th May 1930 in the district of Puri ordered in notification No. 6512, dated the 20th June 1940, published in the *Orissa Gazette* of the 28th June 1940 is now complete, I hereby in exercise of the power conferred by subsection (8), section 44 of the Bihar and Orissa Co-operative Societies Act (VI of 1935), cancel the registration of the said society.

The 2nd September 1940.

No. 9887.—Whereas the winding up of the affairs of the Berboi Co-operative Society No. 2 bearing registration No. 53/O of 1922 in the district of Puri ordered in notification No. 1217, dated the 30th March 1936, published in the *Orissa Gazette* of the 10th April 1936 is now complete, I hereby in exercise of the power conferred by subsection (8), section 44 of the Bihar and Orissa Co-operative Societies Act (VI of 1935), cancel the registration of the said society.

S. C. ROY,
Deputy Registrar, Co-operative Societies, Orissa.